

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 16.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 240 of 2022	Citi Securities & Financial Services Pvt. Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval & Engineering Ltd. & Anr.	Mahesh Agarwal	Ashish Prasad Dhrupad Vaghani Prachi Johri-R1 Naveli Reshamwalla Ajiz MK Manmeet Singh
2.	Comp. App. (AT) (Ins) No. 570 of 2022	Small Industries Development Bank of India (SIDBI) Vs. Vivek Raheja & Anr.	Ankit Sharma	Vivek Raheja-RP S.K. Sharma-R2 Karan Gandhi

For Orders

3.	I.A. No. 3382 of 2022 in Comp. App. (AT) (Ins) No. 1012 of 2022	Sunil Yadav Vs. Mayuri Fincap Private Ltd. & Ors.	Richa Singh	Abhijeet Sinha Iswar Mohaptra Aditya-R1
4.	I.A. No. 3410 of 2022 in Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 1135 of 2022 & I.A. No. 3042, 3362 of 2022 (With Defects)	Snjay Kumar Bansal Vs. Soni Realtors Pvt. Ltd. & Ors.	Sumita Ray	
6.	Comp. App. (AT) (Ins) No. 1136 of 2022 & I.A. No. 3407 of 2022 (With Defects)	Sanjay Kumar Bansal Vs. Shri Manoj Kulshreshta & Ors.	Sumita Ray	

7.	Comp. App. (AT) (Ins) No. 1137 & 1138 of 2022 & I.A. No. 3412 of 2022	State Bank of India Vs. Khagaria Purnea Highway Projects Ltd. & Ors.	Sanjeev Kapoor	
8.	Comp. App. (AT) (Ins) No. 1139 of 2022 & I.A. No. 3416 of 2022	Sanjay Gupta Vs. Skystep Trading Ltd. & Anr.	Sumit K. Batra	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
10.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
11.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
12.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3

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By order of Hon'ble Chairperson
-sd/-
Registrar